

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/18/2016
NAME OF THE PETITIONER(S) : Industrial Venture Capital Limited
NAME OF THE RESPONDENT(S) : Muthur Murugan Mills Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	R. VIDHYASHANKAR R. ASHOK KUNAR	Counsel for Respondents	
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2.	For TK Bhaskar Shwetha Vasudevan	Counsel for Petitioner	
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ORDER

Counsel for both the parties present. Counsel for petitioner prays time as the senior is engaged in High Court. At request time is granted for final hearing. Put up on 01.12.2016 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)